

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

434/241/ND/2018

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MR. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019**

**NAME OF THE COMPANY: Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION: 241 of the Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	Present for the Petitioner	: Mr. Sumant DE, Advocate Mr. Amit P. Deshpande		
	Present for the Respondent	: Mr. U.K Chaudhary, Sr. Advocate Mr. Aditya Ganju, Advocate		

ORDER

Due to paucity of time, the matter is adjourned to 13th December, 2019.

- Sd -

(L.N. GUPTA)
Member (T)

- Sd -

(CH.MOHD. SHARIEF TARIQ)
Member (J)